

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

) HARISH CHOWDHARY, T. APVOCATE

FOR T\_M, NAHOU & CO, FOR RESPONDENTS.

21/08/17

## **ORDER**

Counsel for petitioner called absent. Counsel for respondents present and stated that the matter has been settled between the parties and prayed time for filing the joint memo of compromise. He also stated that he received information that the petitioner is in Malaysia and sought time for finalising the terms and conditions of the settlement. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)